

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART - I

BUDGET SESSION

MONDAY 16th MARCH, 2015

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 11.43 p.m.
The day was allotted for Government Business.

1. **Questions:**

Questions Nos. 63-76 were taken up and disposed off.

2. **Zero Hour Notice:**

A Zero Hour Notice was tabled by Shri James K. Sangma, MLA under the caption, "The brutal killing of 4 Police personnel in South Garo Hills".

The hon'ble Member was absent, and so it was not taken up by the House.

3. **Voting on Supplementary Demands:**

Demand Nos. 1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32 were moved by the concerned Ministers in –charge, voted and passed by the House.

Demand NO.5 – Dr. Jemino Mawthoh, one of the mover of the Cut Motion, did not move the Cut Motion.

Demand Nos. 9, 10, 13, 19, 20, 22, 23, 24, 27 – Shri James K. Sangma, the mover of the Cut Motions was absent, and so the Cut Motions were not taken up.

4. **Additional Supplementary Demands for Grants:**

Demand Nos. 8, 9, 11, 16, 17, 27, 29, 33, 34 and 35 were moved by the concerned Ministers in-charge, voted and passed by the House.

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5. **Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Tuesday, the 17th March, 2015.

*Dated Shillong,
the 16th March, 2015*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*